

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

OA No. 2635/2003

(3)

New Delhi, this the 6th day of November, 2003

Hon'ble Shri Shanker Raju, Member (J)

Smt. Vinod Malhotra,
w/o Sh. Naveen Kumar Malhotra,
R/o 861, Sector 37,
Faridabad. Applicant

(By Advocate: Shri Sunil K. Jain)

Versus

1. The Principal,
Kendriya Vidyalaya,
NTPC Badarpur,
New Delhi.
2. Education Officer,
Kendriya Vidyalaya Sangathan,
18, Institutional Area,
Shahidjeet Singh Marg,
New Delhi - 110 016.
3. Kendriya Vidyalaya Sangathan,
through Commissioner,
18, Institutional Area,
Shahidjeet Singh Marg,
New Delhi - 110 016. Respondents

(By Advocate: Mrs. P.K. Mittal)

ORDER (ORAL)

OA is disposed of in the light of earlier directions of this court contained in OA 2300/2003 decided on 18.9.2003 holding that the OA was premature and in pursuance thereof applicant's representation made on 1.10.2003 is yet to be disposed of by the respondents.

2. Having regard to the above, ends of justice would be met by disposing of the present OA at this stage directing the respondents to dispose of applicant's above representation within ten days with

(J)

an intimation to the applicant, who shall be at liberty
to assail the same, if so advised. No costs.

S. Raju

(Shanker Raju)
Member (J)

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